

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CP/CA. No. 413/2015**

**IN THE MATTER OF:**

**Mr. Dinesh Kumar**

**Vs.**

**M/s AEI Laminations Pvt. Ltd.**

.... **APPLICANT / PETITIONER**

.... **RESPONDENT**

**SECTION:**

**Under Section 433(e), 434**

**Order delivered on 18.08.2017**

**Coram:**

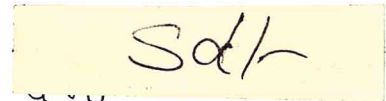
**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**For the APPLICANT / PETITIONER** :- Mr. Deepak Thukral, Advocate

**For the RESPONDENT** :-

**ORDER**

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the request made by the petitioner, the matter is posted for hearing on 25<sup>th</sup> August 2017.



**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**